GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3817 ANSWERED ON 23rd MARCH. 2023

MAINTENANCE OF NATIONAL HIGHWAYS

3817. DR. MOHAMMAD JAWED:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the funds allocated for the maintenance of National Highways (NHs) during the current financial year;
- (b) the funds proposed to be utilised for the maintenance of NHs, especially NH-31 in Bihar connecting North East;
- (c) whether there is any mechanism to decide *inter-se* priority for major repairs of NHs;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether there is any mechanism to assess the condition of NHs to ascertain the need for major repairs and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). About Rs. 2,480 Crore has been allocated at Budget Estimate (BE) stage under Revenue head and Rs. 1,203 crore under Capital head, for Maintenance and Repair (M&R) of NHs during 2022-23.
- (b) About Rs. 57 Crore has been allocated so far during 2022-23 for the State of Bihar for M&R of NHs entrusted with the State Government of Bihar. Apart from this, Rs. 47.34 crore has been

allocated by National Highways Authority of India (NHAI) for M&R of the NH stretches entrusted to them in the State of Bihar, including Rs. 32.50 crore for NH-31 (old).

(c) and (d) Development and maintenance of NHs is a continuous process. The works on NHs are accordingly taken up from time to time as per traffic density, inter-se priority and availability of funds to keep the NHs in traffic worthy condition.

Various types of M&R works taken up on NHs include Ordinary Repairs (OR), Periodical Renewals (PR), Special Repairs (SR) and Flood Damage Repairs (FDR).

The M&R of stretches of NHs, where either Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires / Contractors till the Defect Liability Period (DLP) / the Concession Period.

M&R of balance stretches of NHs are carried out regularly as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy condition.

(e) The Officers of the Ministry and various Executing Agencies [viz. NHAI, National Highways & Infrastructure Development Corporation Limited (NHIDCL) and Border Roads Organisation (BRO)] carry out regular assessment of conditions of NHs from time to time. In addition, road condition assessment is also being carried out by the Network Survey Vehicle for the NH stretches before start of work / project and thereafter at regular intervals. Accordingly, further necessary actions are taken up for maintenance of the NHs as per road condition, traffic density, inter-se priority and availability of funds to keep the NHs in traffic worthy condition.
